

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 284 of 2005
(OA 564 of 1996)

Date of order : 17.6.05

Present : Hon'ble Mr.M.P.Singh, Vice-Chairman(A)
Hon'ble Ms.Sadhana Srivastava, Judicial Member

SUBRATA SENGUPTA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants: Mr.B.P.Manna, counsel

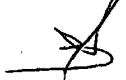
For the respondents: None

O R D E R

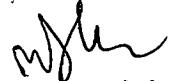
M.P.Singh, VC(A)

MA 284/2005 has been filed by the applicants for restoring the OA and fix up a date of hearing.

2. For the reasons stated in the application the MA is allowed.
Let the OA be restored to its file and number and be listed for hearing on 12.9.05.


MEMBER(J)

in


VICE-CHAIRMAN(A)